

[Print](#)**Defective Case Register from 2026-01-27 to 2026-01-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/3455/2026	SASHIBHUSAN DAS	2026-01-27	i) Status of the parties not furnished. ii) Para no. E repeat in page no. 7. iii) Vernacular certificate not furnished. iv) Legible copy of page no. 86,97,100-106,109,110 are to be filed.v)Impugned order be confined to one only in Being aggrieved para. Put up for SR after removal of defects.
2	D-RVWPET/3005/2026	SANJEEV UDGATA	2026-01-27	1.Period of Delay 10 days delay. 2.Code Incorrect 3. Synopsis and date chart not filed. 4. Para no. not correctly furnished in declaration of I.A.
3	D-WP(C)/2673/2026	DILLIP KUMAR RAY	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-3 affidavit of the I.A not correctly mentioned.
4	D-BLAPL/2057/2026	MANORANJAN PADHY	2026-01-27	1.In the Cause Title and petition,Lower Court mentioned as Addl. Sessions Judge- Special Judge,Jeypore,Koraput which does not tally with that of rejection order
5	D-ABLAPL/2572/2026	TARA PRASAD MOHAPATRA	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executants no 2 and 3 not signature in the v.nama.
6	D-WP(C)/3132/2026	RANJIT SAMAL	2026-01-27	1.Page No.26 30 Are Not Legible.
7	D-WP(C)/3120/2026	RANJIT SAMAL	2026-01-27	1.Page No.26 28 29 30 Are Not Legible.
8	D-CRLMP/2436/2026	ACHYUTANANDA PATTANAIK	2026-01-27	1. Sl. no.2 not correctly furnished in Affidavit.
9	D-CRLA/2596/2026	RABINDRA NATH PRUSTY	2026-01-27	Period of Delay 89 days (I.A.for condonation of delay not filed) 2.Status of appellant not furnished 3.Code Not indicated 4.Code No. wrongly furnished in assessment slip, 5. Name and place of trial court not mentioned in being aggrieved para, 6. Vernacular certificate not furnished in I.As.
10	D-WP(C)/2888/2026	AJAYA KUMAR JENA	2026-01-27	Page nos. 72 and 73 not neat.
11	D-CRLMP/2542/2026	BARUNADITYA MOHAPATRA	2026-01-27	1. Date of FIR not correctly furnished in Prayer of the petition.
12	D-WP(C)/2849/2026	RAJ KUMAR JENA	2026-01-27	.Receipt Showing Serv.copy To ct not Filed.
13	D-WP(C)/2706/2026	BINAYAK MOHAPATRA	2026-01-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

14	D-ABLAPL/2521/2026	ROHIT RANJAN RAY	2026-01-27	.Subject Code incorrectly Mentioned
15	D-CRLMC/2550/2026	SATYA RANJAN MULIA	2026-01-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip.
16	D-ABLAPL/2382/2026	MANGU NANDY	2026-01-27	.Petition not correctly addressed to Honorable Court
17	D-WP(C)/3131/2026	RANJIT SAMAL	2026-01-27	1.Page No.26 28 30 Are Not Legible.
18	D-ABLAPL/2400/2026	SHAMBHU CHARAN NATH SHARMA	2026-01-27	1. Paragraphs in the petition is not serial numbered properly and in Affidavit
19	D-CRLMC/2522/2026	SOUMYA MISHRA	2026-01-27	1. C.Copy /Free copy of Annexure-2 to be filed.
20	D-WP(C)/3083/2026	SANJIB MOHANTY	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
21	D-ABLAPL/2491/2026	AKSHYA KUMAR SAHOO	2026-01-27	i) Signature of the deponent not tally with his name in Affidavit.ii) Page no. 42 not legible.
22	D-WP(C)/3301/2026	BISWAMBAR MOHANTY	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.111 not filed.2.Relation of the deponent in affidavit does not tally with cause title.
23	D-WP(C)/2546/2026	AMITAV TRIPATHY	2026-01-27	Type copy Annex-8 wrongly mentioned at page no.25 instead of Annex-6.
24	D-ABLAPL/2568/2026	TARA PRASAD MOHAPATRA	2026-01-27	G.R number not mentioned in the cause title.
25	D-WP(C)/2675/2026	DILLIP KUMAR RAY	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-1 not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
26	D-GUAP/3208/2026	AKSHYA KUMAR SAHOO	2026-01-27	AU fee Rs 2/ not paid
27	D-CRLA/2557/2026	AKSHAYA KUMAR SAHOO	2026-01-27	Receipt showing copy On vigilance counsel not filed 2.Status of appellant not furnished
28	D-CRLMC/2471/2026	PRANAYANEE DASMOHAPATRA	2026-01-27	1. Provision of law not correctly furnished. 2. Necessary correction be made on body of the petition.
29	D-WP(C)/2997/2026	ABHIRAM SWAIN	2026-01-27	.Receipt Showing Serv.copy To cg not Filed.
30	D-ABLAPL/2346/2026	SUDHANSU PRASAD MAHAPATRA	2026-01-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. Annexure 1 and 2 not marked in page nos.8 and 15 respectively.ii) Page nos 10 and 11 not

				properly legible.
31	D-WP(C)/3128/2026	RANJIT SAMAL	2026-01-27	1.Page No.30 Is Not Legible
32	D-ABLAPL/2451/2026	SIDHARTHA SANKAR RAY (2)	2026-01-27	Annex.1 not mentioned in page no.8
33	D-CRLA/2306/2026	PUSPAMITRA MOHAPATRA	2026-01-27	Put up for S.R. after redacting the and manes and details of the relatives of victim from the appeal memo
34	D-CONTC/2661/2026	ADV.	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER.
35	D-BLAPL/2546/2026	AMITAV TRIPATHY	2026-01-27	1. Name of the petitioner mentioned in the cause title not tally with Rejection order.
36	D-ABLAPL/2279/2026	RANJEET MOHARANA	2026-01-27	1. paragraph 6 of the application not filled.
37	D-BLAPL/2056/2026	MANORANJAN PADHY	2026-01-27	1.In the Cause Title and petition,Lower Court mentioned as Addl. Sessions Judge-Special Judge,Jeypore,Koraput which does not tally with that of rejection order.
38	D-MATA/3228/2026	DIPTI RANJAN BHOKTA	2026-01-27	Period of Delay 112 days
39	D-RSA/2763/2026	HIMANSU SEKHAR SATAPATHY	2026-01-27	Vernacular Certificate not furnished in the I.A
40	D-CRLMC/2461/2026	BISWAJEET PATTNAIK	2026-01-27	1. As per body of the petition Annex-8 not filed.
41	D-ABLAPL/2523/2026	ROHIT RANJAN RAY	2026-01-27	.Subject Code incorrectly Mentioned
42	D-WP(C)/2540/2026	AMITAV TRIPATHY	2026-01-27	1.Name of the petitioner not correctly mentioned in the V.nama.2.Type copy Annex-8 wrongly mentioned at page no.25 instead of Annex-6.
43	D-BLAPL/2492/2026	AKSHYA KUMAR SAHOO	2026-01-27	1.C.T. Case No. 613/2025 (File of D.J.,Boudh) incorrectly mentioned in para-1 and 12 and case is now pending before the Lower Court mentioned also not proper. 2.Paragraphs incorrectly mentioned in declaration of the affidavit
44	D-MACA/3359/2026	SOMNATH ROY	2026-01-27	statutory deposit not made
45	D-CRLMC/2377/2026	DEEPAK RANJAN SUNDARAY	2026-01-27	1. Certified copy of annex-5 not filed.
46	D-WP(C)/2957/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-01-27	Correct address of op-4 not furnished
47	D-BLAPL/2551/2026	KURESH PRASAD DASH	2026-01-27	1. Pending before the court mentioned in the cause title of the application not tally with Rejection order.
48	D-CONTC/2857/2026	ADV.	2026-01-27	i) Name of the Authorities of opp. party in cause title not tally with Index, synopsis, Date chart, and Affidavit.
49	D-WP(C)/2674/2026	DILLIP KUMAR RAY	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Paragraph not correctly mentioned in the affidavit. Page 13 not neat.
50	D-RSA/2667/2026	ACHYUTANANDA PATTANAIK	2026-01-27	1.Valuation of the Appeal be corrected.2.The Case mentioned in the Prayer of the I.A be corrected
51	D-WP(C)/2837/2026	SAMIR KUMAR MISHRA	2026-01-27	.Receipt Showing Serv.copy To cg not Filed.
52	D-BLAPL/2571/2026	HIMANSU SEKHAR PRADHAN	2026-01-27	i)Page mark of sl. no. -8 in index not tally with Book mark.
53	D-CMP/2987/2026	GOBINDA CHANDRA DAS	2026-01-27	O.P No-7a stranger not made Party in the Trial Court.
54	D-ABLAPL/2487/2026	RAMANATH ACHARYA	2026-01-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-CRLMC/2353/2026	SIDHARTH SANKAR MOHAPATRA	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Court fee Rs.12/- to be paid on V.nama. 2. Petitioner nos. 2 and 3 not executed on V.nama.
56	D-ABLAPL/2405/2026	ASUTOSH TRIPATHY	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
57	D-BLAPL/2051/2026	MANORANJAN PADHY	2026-01-27	1.In Cause Title and petition,Lower Court mentioned as Addl. Sessions Judge- Special Judge,Jeypore, Koraput which does not tally with that of Rejection order.
58	D-CONTC/2660/2026	ADV.	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER.
59	D-CRLMC/40406/2025	SUSMITA PATTNAIK	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. Annexure-3 not marked on the file.2. Date of Cognizance order under Annexure-3 does not tally with cause title.3. Signature of the petitioner in V>Nama does not tally with cause title.
60	D-WP(C)/3049/2026	SANJIB MOHANTY	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of Rs.50/- not paid in the v.nama. Signature of the Excutant not correctly sign in the v.nama.
61	D-WP(C)/3124/2026	RANJIT SAMAL	2026-01-27	1. Page No.28 Is Not Legible.
62	D-WP(C)/2553/2026	ANUP NARAYAN MOHANTY	2026-01-27	.Receipt Showing Serv.copy To ct not Filed.

63	D-RVWPET/3179/2026	ADV.	2026-01-27	1. Period of Delay 14 days delay i) C. copy of order not mention and page mark in Index. ii) Reference certificate not furnished. iii) Year of the FAO wrongly mention in Being aggrieved. iv) No authorization by other petitioner to swear this affidavit. v) Para no not correctly furnished in declaration.
64	D-WP(C)/2818/2026	RAMESH CHANDRA SWAIN	2026-01-27	1. page mark not correctly mentioned in index.2 .page no. 11 and 12 not neat and legible
65	D-ABLAPL/2561/2026	MANORANJAN DAS	2026-01-27	G.R number not mentioned in the first para of the petition copy.
66	D-CRLMC/2554/2026	SEKH ZAKIR HUSSAIN	2026-01-27	1. C.Copy of impugned order under Annexure-3 not properly described in the petition.2. As per impugned order under Annexure-3, C.T.(Sessions)Case No. not furnished in Synopsis and petition.
67	D-WP(C)/3135/2026	TUSHAR KANTA NAYAK	2026-01-27	Nrusingha Charan Mohanta , item no-1 in affidavit appears to be wrong in I.A.-1748/2026.
68	D-WP(C)/2819/2026	RAMESH CHANDRA SWAIN	2026-01-27	page nos 11 and 12 are not neat and legible.
69	D-ABLAPL/2466/2026	RANJAN KUMAR ROUT	2026-01-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Most of the pages in annex.3 not neat and legible.
70	D-WP(C)/3002/2026	ABHIRAM SWAIN	2026-01-27	.Receipt Showing Serv.copy To cg not Filed.
71	D-WP(C)/3051/2026	SASWATA PATNAIK	2026-01-27	Address of op-2 not mentioned
72	D-BLAPL/2570/2026	TARA PRASAD MOHAPATRA	2026-01-27	i) Page no -7 not neat and Legible.ii) Page no. 8 not properly scanning.
73	D-WP(C)/3299/2026	BISWAMBAR MOHANTY	2026-01-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.111 not filed.
74	D-BLAPL/2411/2026	DEBASISH HAZRA	2026-01-27	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
75	D-WP(C)/2425/2026	PAMI RATH	2026-01-27	Page marking not correct in index
76	D-CRLMA/39341/2025	MANOJ KUMAR MOHANTY (2)	2026-01-27	Legible copy of page no. 8 9 16 17 are to be filed..Subject Code incorrectly Mentioned
77	D-WP(C)/2852/2026	RAMAKRUSHNA PATTANAIK	2026-01-27	Election Appeal No.2/2204 mentioned in the synopsis,para-1 body of the petition appears to be wrong.2.Annex- nos.3 and 4 not properly arranged under Annex- no.3 and 4 as per Index.
78	D-WP(C)/2748/2026	HARA PRASAD RATH	2026-01-27	1. Date of Office order under Annexure-1 does not tally with Index and para-3 of the petition.
79	D-ABLAPL/2442/2026	SIDHARTHA RADHAKRISHNAN	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.

80	D-WP(C)/2541/2026	AMITAV TRIPATHY	2026-01-27	Type copy Annex-8 wrongly mentioned at page no.25 instead of Annex-6.
81	D-WP(C)/3092/2026	SANJIB MOHANTY	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Signature of the Excucants not correctly sign.D.Fee of OSBC Rs.50/- not paid in the v.nama.
82	D-ABLAPL/2268/2026	SATYABRATA DASH	2026-01-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for S.R there after
83	D-ABLAPL/2407/2026	SHAMBHU CHARAN NATH SHARMA	2026-01-27	1. Subject code is not correctly furnished
84	D-EXP/3311/2026	SURYA PRATAP DEO	2026-01-27	AU fee Rs 2.25/- to be paid.
85	D-WP(C)/3300/2026	BISWAMBAR MOHANTY	2026-01-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.111 not filed.
86	D-WA/3426/2026	SASHIBHUSAN DAS	2026-01-27	BEING AGGRIEVED SHOULD BE ONE PRAYER (PAGE NO. 18) . PUT UP FOR SR AFTER REMOVAL OF DEFECT
87	D-FAO/2958/2026	PRASANTA KUMAR MAHALI	2026-01-27	Vakalatnama properly stamped, Executed and accepted - not properly stamped
88	D-ABLAPL/2428/2026	KIRTAN DANG	2026-01-27	1. In affidavit, Sl. no 4 information not furnished.
89	D-ABLAPL/2145/2026	RAMAKRISHNA BISOI	2026-01-27	i) Date of F.I.R. not correct in Book mark.ii) Page nos.7 8 13 t0 15 not legible.
90	D-CRLMC/2578/2026	AMIT PRASAD BOSE	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Copy of Charge sheet to be filed.2. Paragraph no. not correctly furnished in declaration.
91	D-CRLMC/2586/2026	PRATIK DASH	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Paragraph no. and age of the deponent in affidavit both petition and I.A. does not tally with cause title.2. Page no.19 not filed.3. C.Copy/Free copy of F.I.R.and Cognizance order dated 12.02.2014 to be filed.
92	D-BLAPL/2580/2026	AMIT KUMAR NATH	2026-01-27	i) Name of the Trial court pending mentioned in cause title and para -1 of the petition not tally with Rejection order .ii) H.C.B.A.M.W.S. of RS. 50/- not paid.
93	D-WP(C)/2426/2026	NRUSINGH CH. ROUT	2026-01-27	14-NOT PROPERLY INDEXED.

				Date not correct in annexure-9 in index and averments
94	D-WP(C)/3141/2026	TUSHAR KANTA NAYAK	2026-01-27	Put up S.R. after page mark in index.
95	D-BLAPL/2544/2026	T. NARAYANA MURTY	2026-01-27	1. Annexure-1 not attested. 2. In index 2, copy of the order mentioned 9.9.14 instead of 9.9.17 and also not attested. 3 Annexure-3 4 5 not attested
96	D-WP(C)/3086/2026	SANJIB MOHANTY	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page marking not tally with Index and book mark. D.fee of OSBC Rs.50/- not paid in the v.nama.
97	D-WP(C)/3123/2026	RANJIT SAMAL	2026-01-27	1.Page Nos.26 28 30 Are Not Legible.
98	D-WP(C)/2651/2026	TIGMANSHU PATNAIK	2026-01-27	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 not neat.Serial no-5 affidavit of the I.A not correctly mentioned.
99	D-CRLREV/2289/2026	BINI MISHRA	2026-01-27	Period of Delay 33 days delays, Limitation petition not filed. 2. Authentication fee Rs 9.90/- not paid 3.Paragraphs not correctly mentioned in declaration.
100	D-MATA/3284/2026	GHANASHYAM MUDULI	2026-01-27	Period of Delay 56 days
101	D-CONTC/3022/2026	ADV	2026-01-27	1. Age of the petitioner no.5 in cause title not tally with affidavit. 2. Authorization with regard to swear affidavit on behalf of others petitioners not furnished in affidavit.
102	D-CRLMC/2372/2026	MANAS KUMAR CHAND	2026-01-27	1. Name of the petitioner not correctly furnished in Top of the 2nd V.nama. 2. HBAWF fee Rs.50/- to be paid on V.nama
103	D-WA/3445/2026	SASHIBHUSAN DAS	2026-01-27	BEING AGGRIEVED SHOULD BE ONE PRAYER (PAGE NO. 18). PUT UP FOR SR AFTER REMOVAL OF DEFECT
104	D-WP(C)/3088/2026	SANJIB MOHANTY	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
105	D-CRLMP/2326/2026	AJAYA KUMAR TRIPATHY	2026-01-27	1. Details Address not furnished on op. no.5 in cause title.
106	D-CRLMP/2355/2026	GOUTAM KUMAR ACHARYA (SR. ADV.)	2026-01-27	1. Date of FIR not correctly furnished in Synopsis, Prayer of the petition and date chart. 2. PS case number and date not correctly furnished in cause title.
107	D-BLAPL/2556/2026	DIBYA PRAKASH MISHRA	2026-01-27	1. Free copy/ Certified copy of Rejection order not filled. 2. Date of execution of V. Nama by the Adv. not furnished. 3. Pending before the court mentioned in the cause title not tally with Rejection order.

108	D-BLAPL/2432/2026	SEPHALEE DAS	2026-01-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. Case pending before the Lower Court not properly mentioned in petition.
109	D-WP(C)/3031/2026	NIHAL RATH	2026-01-27	Receipt Showing Serv.copy To Vigilance not Filed.
110	D-ABLAPL/2197/2026	SAPAN KUMAR LENKA	2026-01-27	1. Annexure 1 is not attested. 2. L.T.I. of the petitioner is not attested in V.nama
111	D-CRLMC/2419/2026	AGASTI KANUNGO	2026-01-27	1. Synopsis and date chart not furnished in Index. 2. Certified copy of annex-1 not filed
112	D-WP(C)/55541/2025	SIDHESWAR RATH	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50/- not paid
113	D-MACA/3210/2026	GIRIJA PRASAD DUTTA	2026-01-27	Period of Delay 209 days
114	D-ABLAPL/2556/2026	KEDARNATH SAHOO	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
115	D-WP(C)/3116/2026	RANJIT SAMAL	2026-01-27	1.Page No.26 28 30 Are Not Legible.
116	D-CRLMC/2555/2026	SEVATI SOREN	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Signature of the deponent in affidavit does not tally with cause title.2.Page nos.70 to 79 not filed
117	D-ABLAPL/2485/2026	SURYAKANTA DWIBEDI	2026-01-27	i) Signature of the deponent not tally with his name in Affidavit.ii) Page no. 42 not legible.
118	D-CMP/3149/2026	SUDHANSU SEKHAR JENA	2026-01-27	14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. Appellant No-2 Of the L.A.court not made Party in this petition.
119	D-WP(C)/3268/2026	TUSHAR KANTA NAYAK	2026-01-27	1.Name of the Deponent Not Tally with Affidavit
120	D-CRLMA/1887/2026	ADV.	2026-01-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i) Code not furnished in cause title. ii) Date of order wrongly mention in para no. 1. Put up for SR after removal of defect and disposal of I.A. no. 4/2026

121	D-WP(C)/3218/2026	TRILOCHAN DASH	2026-01-27	1-COURT FEE IS DEFICIENT. Rs.6.00 to be filed
122	D-CONTC/2663/2026	ADV.	2026-01-27	1. date of disposal not correctly furnished in Reference certificate.
123	D-WP(C)/2742/2026	RANJIT SAMAL	2026-01-27	1. Paragraph no. not correctly furnished in the petition.
124	D-WP(C)/2547/2026	AMITAV TRIPATHY	2026-01-27	Type copy Annex-8 wrongly mentioned at page no.25 instead of Annex-6.
125	D-ABLAPL/2469/2026	GHANASHYAM DASH	2026-01-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
126	D-WP(C)/3130/2026	RANJIT SAMAL	2026-01-27	1.Page No.26 28 30 Are Not Legible
127	D-BLAPL/2517/2026	CHANDAN SAMANTARAY	2026-01-27	14-NOT PROPERLY INDEXED. Annexure-4 not properly paginated.
128	D-WP(C)/3289/2026	TUSHAR KANTA NAYAK	2026-01-27	1.C.Fee Rs.3/- And Adhesive stamp of Rs.30/- Not Paid On the Affidavit
129	D-CONTC/2233/2026	ADV.	2026-01-27	i)Date of order wrongly mention in Index. ii) Para no. not correctly furnished in declaration.
130	D-WP(C)/3172/2026	TUSHAR KANTA NAYAK	2026-01-27	1. Rs 50/- not paid in V.nama.
131	D-WP(C)/54258/2025	SARAT KUMAR BEHERA	2026-01-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CMP
132	D-WP(C)/3475/2026	PRASANTA KUMAR SATAPATHY	2026-01-27	paragraphs not correctly furnished in Declaration of affidavit in I.A. and page no.12 not neat
133	D-ABLAPL/2354/2026	UMA SHANKAR PATEL	2026-01-27	i) Court Fee of Rs 5/- not paid in vakalatnama.
134	D-BLAPL/2465/2026	SOUBHAGYA KUMAR DASH	2026-01-27	Paragraphs incorrectly mentioned in petition as well as declaration of the affidavit.
135	D-WP(C)/2670/2026	DILLIP KUMAR RAY	2026-01-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
136	D-CRLMP/2456/2026	NIRANJAN LENKA	2026-01-27	1. Page nos. 52 to 56 not legible.
137	D-WP(C)/2734/2026	RABI NARAYAN MOHANTY	2026-01-27	1. Date of newspaper clipping under Annexure-8 does not tally with Index and para-6 of the petition.
138	D-WP(C)/3355/2026	SUVENDU KUMAR RAY	2026-01-27	.Subject Code incorrectly Mentioned
139	D-MACA/3196/2026	GIRIJA PRASAD DUTTA	2026-01-27	Period of Delay 158 days
140	D-CRLMC/2508/2026	AMITAV TRIPATHY	2026-01-27	1. As per impugned order under Annexure-1, the name of the Lower court does not tally with Synopsis and petition 2..Receipt Showing Serv.copy To Vigilance not Filed.
141	D-WP(C)/2873/2026	AJAYA KUMAR JENA	2026-01-27	page no. 28 to 32 not neat
142	D-CONTC/2264/2026	ABHAY KHANDELWAL	2026-01-27	i) Reference certificate not furnished.ii) Sl. no. of the paragraph not correct in petition and Affidavit.

143	D-WP(C)/2765/2026	DILIP KUMAR SAHU	2026-01-27	Page no.72 not fullfledged.
144	D-WA/3463/2026	SASHIBHUSAN DAS	2026-01-27	i) Status of the parties not furnished. ii) Para no. E repeat in page no. 7. iii) Impugned order be confined to one only in Being aggrieved para. iv) Vernacular certificate not furnished. v) Legible copy of page no. 60 64 88-92 97 100-107 109 110 119 are to be filed.vi) DWA no. wrongly mention in I.A. no. 398/2026. Put up for SR after removal of defects.
145	D-WP(C)/2550/2026	KAIBALYA PANDA	2026-01-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page nos. 75 and 76 not neat and legible..Petition not correctly addressed to Honorable Court
146	D-CRLMC/2532/2026	AMIT PRASAD BOSE	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Copy of charge sheet to be filed.2.Paragraph no. not correctly furnished in the declaration.
147	D-WP(C)/2680/2026	PRASANNA KUMAR PARHI, DY. S.G.I	2026-01-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 93 not neat.Paragraph not mentioned affidavit in the I.A. 2..Receipt Showing Serv.copy To cg not Filed.
148	D-CRLMC/2453/2026	PRAVAT RANJAN SUTAR	2026-01-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C. copy of annexure-4 not filed
149	D-WP(C)/3302/2026	BISWAMBAR MOHANTY	2026-01-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Relation of the deponent in affidavit does not tally with cause title.2. Page no.111 not filed.
150	D-ABLAPL/2288/2026	PARTHA SARATHI DAS	2026-01-27	1. page no 12 and 13 not legible.
151	D-WP(C)/3303/2026	BISWAMBAR MOHANTY	2026-01-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of resolution under Annexure-16 not correctly furnished in Book mark.2. Page no.111 not filed.
152	D-WP(C)/2702/2026	RAJIV KUMAR MAHANTA	2026-01-27	index not page marked.
153	D-CONTC/2208/2026	ADV.	2026-01-27	i) Vernacular certificate not furnished. ii) Put up for SR after filing of cause title in wp(c). iii) Code Incorrect.
154	D-WP(C)/3095/2026	SANJIB MOHANTY	2026-01-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Page marking not correctly mentioned in the Index as per book mark.D.Fee of OSBC Rs.50/- not paid in the v.nama.
155	D-WP(C)/3402/2026	AMITABH MISHRA	2026-01-27	Address of op-2 not furnished
156	D-RVWPET/403/2026	NIRANJAN LENKA	2026-01-27	cause title in C. copy of impugned order not in proper place. Put up for SR after removal of defect.
157	D-ABLAPL/2297/2026	PRIYA RANJAN SINGH	2026-01-27	1. Annexure 1 is not attested
158	D-WP(C)/3118/2026	RANJIT SAMAL	2026-01-27	1. Page Nos. 26 28 30 Are Not Legible
159	D-WA/3433/2026	SASHIBHUSAN DAS	2026-01-27	i) Status of the parties not furnished. ii) Para no. E repeat in page no. 7. iii) Vernacular certificate not furnished. iv) page no. 199 and 200 are scan repeat. v) Legible copy of page no. 86-95 97 98 100-107 109 110 119 123-125 150 are to be filed. vi) Impugned order be confined to one only in Being aggrieved para. Put up for SR after removal of defects.
160	D-ABLAPL/2282/2026	PRATAP CHANDRA MISHRA	2026-01-27	1. Paragraph-3 of the application not filled.
161	D-CMP/659/2026	SAROJ KUMAR DASH	2026-01-27	1. Petitioner No-3 being Dead be substituted by his P.L.Rs. 2. Address of petitioner No-3 not stated in the Petition
162	D-BLAPL/2448/2026	AKSHAYA KUMAR NAYAK	2026-01-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petitioner signature attested, but not sealed.
163	D-WP(C)/2548/2026	GOKULANANDA SAHU	2026-01-27	Page no. 7 not legible.
164	D-CMP/3193/2026	ASHOK KUMAR SAHOO	2026-01-27	1. O.Ps No-1 and 3 being the same person be corrected. 2. Defendant No-2 not made Party in the Petition.
165	D-CONTC/2633/2026	ADV.	2026-01-27	COPY OF CAUSE TITLE IN W.P(C) NO. 41042/2023 BE FILED . THEN PUT UP FOR SR
166	D-CMP/1084/2026	AJIT CHANDRA MOHAPATRA	2026-01-27	1. Address of the Petitioner No-1 not stated in the Petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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